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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3422/2024

ANJANA RANI

.....Petitioner

Through: None.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Shubhra Parashar, Mr. Virender  
Pratap Singh Charak, Mr. Dipesh Chaudhary and  
Mr. Amol Shukla, Advocates for R-1 & 2.

**CORAM:**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

**12.08.2024**

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**CM APPL. 46178/2024**

1. This application has been filed on behalf of the Petitioner seeking early hearing of the writ petition.
2. None appeared on the first call. None appears on the second call. Even otherwise, no ground for early hearing is made out since the petition is listed on 18.11.2024.
3. Application is dismissed.

**JYOTI SINGH, J**

**AUGUST 12, 2024/kks**